

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 212/397-398/NCLT/AHM/2017 (New)
C.P. No. 83/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL



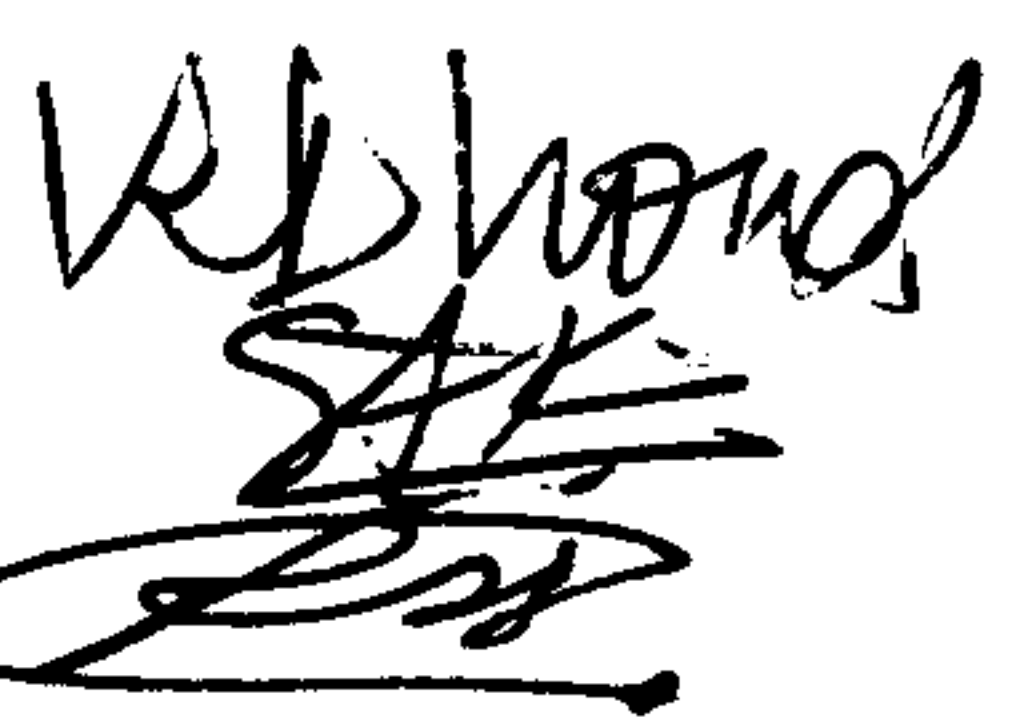


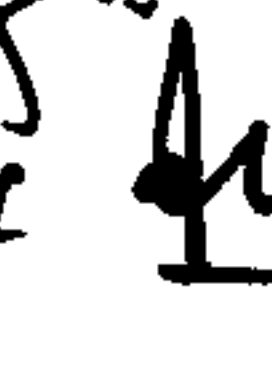


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017**

Name of the Company: Yogesh Mehra & Ors.

V/s.

Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIL A GANDHI	ADVOCATE	PETITIONER	
2.	MR. SUDIPTO SARKAR	SR. ADV	RESP NO. 1	} i/b. BHARUCHA ← PARTNERS 
3.	MR. VIVEK VASHI	ADV	- 11 -	
4.	MS. KANIKA SHARMA	ADV	- 11 -	
5.	MS. SHAMEDA MADRASWALA	ADV	- 11 -	
6.	MR. MIHIR THAKORE	SR. ADV	RESP NO. 3 & 4	
7.	MR. SAUL THAKORE	ADV	- 4 -	} 
8.	VENKATESH DHOND	SR. ADV.	} PETITIONER-1	
9.	SHYAM KAPASIA	ADV.		
10.	RASHID BOATWALLA	ADV.		
11.	RASHESH SANTANWALA	SR. ADV.	} Petitioner-2 	} 
12.	OLGA LUMEPEREIRA	ADV.		
13.	MANASA SUNDRAMAN	ADV.		
14.	ARJUN GREENWAS	ADV.	} Petitioner 3 & 7 	} 
15.	SHYAM MEHTA	SR. ADV.		
16.	ROHAN KELKAR	ADV.		
17.	SAHIL SHAH	ADV.	} Resp. 38 & 41. 	}
18.	HARDIK DAVE	ADV.		

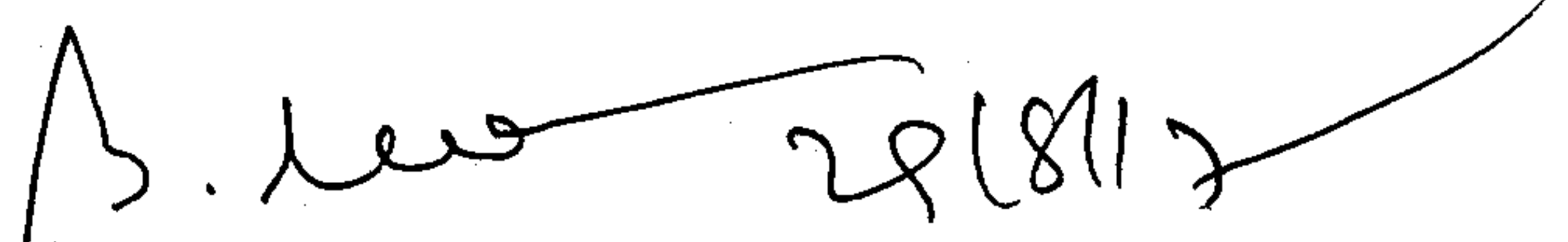
ORDER

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Ms. Rashid Boatwalla present for petitioner no. 1. Learned Advocate Mr. Anip Gandhi present for petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Olga Lumpereira with Learned Advocate Manasa Sundarraman with Learned Advocate Mr. Arjun Sreenivas present for Petitioner no. 2. Learned Senior Advocate Mr. Shyam Mehta with Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for petitioners no. 3 to 7.

Learned Senior Advocate Mr. Sudipto Sarkar with Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1. Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondents no. 3 and 4.

At request of Learned Counsel for both sides.

List the matter on 18.09.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 29th day of August, 2017.